

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 135 OF 2016

Dated: 9th May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**M/s National Engineering Industries Ltd. ...Appellant(s)
Vs.
Rajasthan Rajya Vidyut Prasaran Nigam Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R.1& 2

Mr. B.S.Ajatshatru Mina for R.3

Mr. Raj Kumar Mehta
Ms. Himanshi Andley
Mr. E.Premjit Singh for R.4

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **17.08.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt